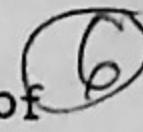
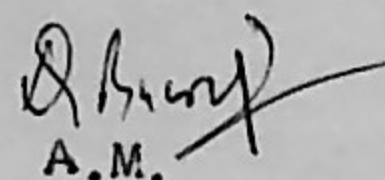


31.1.96

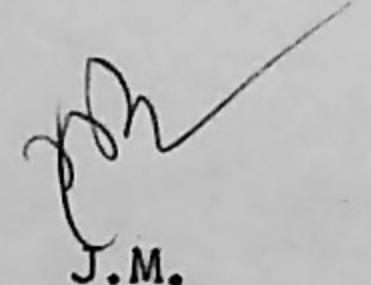
Hon'ble Dr R.K.Saxena, J.M.
Hon'ble Mr D.S.Baweja, A.M.



None is present for the parties. It is a case of year 1988. A perusal of the record shows that none had appeared on 8.1.96 and 10.1.96 the case remained on Board. It appears that the applicant is not interested in the matter other ground in this conclusion is that no RA has been filed. In these circumstances, the OA is dismissed in default.



A.M.



J.M.

DL/